

(D)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.ANo.504/90

Date of Order: 8.6.93

BETWEEN :

S.Jagannadham

.. Applicant.

A N D

1. The Director-General, Telecom,  
(representing Union of India)  
Sanchar Bhavan, New Delhi.
2. The Chief General Manager,  
Telecom, AP, Hyderabad.
3. The General Manager,  
Hyderabad Telecom Dist.
4. The Divisional Engineer, Telecom,  
(Hyderabad Rural), Hyderabad.
5. Md.Zakriah, Section Supervisor,  
% Telecom Distt. Manager, Visakhapatnam.
6. M. Upendra Rao, Section Supervisor,  
% Telecom Distt. Engineer, MahabubNagar.
7. Y.Honnurappa, Section Supervisor,  
% Telecom Distt. Engineer,  
Anantapur.
8. T.Subba Rao, Section Supervisor,  
% Telecom Distt, Engineer,  
Guntur.
9. D.Satyanarayana, Section Supervisor,(C),  
% TDM, Visakhapatnam.
10. V.V.Ramana, Section Supervisor,  
% TDM, Guntur.
11. K.Bhushanam, Section Supervisor,  
SDO Telecom, Amalapuram.
12. A.Narayana, Senior Section Officer,  
% Telecom Distt. Engineer  
Adilabad.

.. Respondents.

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Counsel for the Applicant

.. Mr. C.Suryanaray

Counsel for the Respondents

.. Mr. N.V.Ramana

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CORAM:

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMN.)

HON'BLE SHRI T.CH ANDRASEKHARA REDDY : MEMBER (JUDL.)

: 3 :

Copy to:-

1. The Director-General, Telecom, (representing Union of India),  
Sanchar Bhavan, New Delhi-110001
2. The Chief General Manager, Telecom, A.P. Hyderabad.
3. The General Manager, Hyderabad Telecom Dist. Hyd-33
4. The Divisional Engineer, Telecom, (Hyderabad Rural), Hyderabad.
5. One copy to Sri. C. Suryanarayana, advocate, CAT, Hyd. -50
6. One copy to Sri. N.V. Ramana, Addl. CGSC, CAT, Hyd.
7. One spare copy.

Rsm/-

3/2/2011  
Page 2/6

(18)

.. 2 ..

Order of the Division Bench delivered by  
Hon'ble Shri A.B.Gorthi, Member (Admn.).

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In this application the prayer of the applicant was that the seniority list of TOAs appointed between 22.6.1949 and 21.12.1959 be revised and consequently the respondents be directed to consider the applicant for promotion as Senior Section Supervisor with all consequential and incidental benefits arising from such division of seniority.

2. Mr.C.Suryanarayana, learned counsel for the applicant states that the respondents have since granted all the reliefs which the applicant had claimed in this O.A. The application having thus become infructuous. In view of the above, we dismiss the same as infructuous. There shall be no order as to costs.

T. Ch. M. N.  
(T.CHANDRASEKHARA REDDY)  
Member (Judl.)

Abdul  
(A.B.GORTHI)  
Member (Admn.)

Dated: 8th June, 1993

(Dictated in Open Court)

sd

8/29/93  
By Registrar (D.A.)

contd. 3/-

20/6/93

OP-504/90

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V. NEELADRI RAO : V.C.

AND

A. B. Gorla

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. CHANDRA SEKHAR REDDY  
: MEMBER (J)

AND

THE HON'BLE MR.

DATED: 8/6/1993

ORDER/JUDGMENT:

R.P./C.P/M.A. No.

IN  
504/90

C.A. No.

T.A. No.

(W.P. No.)

Admitted and Interim directions  
issued.

Allowed

Disposed of with directions

Dismissed as withdrawn

Dismissed

Dismissed for default

Rejected/Ordered

NO order as to costs.

pvm

